

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 103
GP (CAA) No. 5/CB/2024

Proceedings under Section 230-232 Companies Act
IN THE MATTER OF:

Suryo Udyog Ltd.
AND
Suryo Infra Projects Pvt. Ltd. & Ors.

.....Applicant

Order delivered on 03/07/2024

Coram:

Shri H.V. Subba Rao, Hon'ble Member(J)
Shri Balraj Joshi, Hon'ble Member(T)

PRESENT:

For the Applicant

Mr. Saroj Kumar Ray, PCS.
Mr. Shaswat Kumar Rout, Adv.

For the Respondent

ORDER

1. Ld. Authorised Representative, PCS, Mr. Saroj Ray, appeared for the Petitioner.
2. Board is discharged due to lack of time on account of demitting office by the Judicial Member today.
3. Matter adjourned to 18.7.2024.

Sd

Balraj Joshi
Member (Technical)

Sd

H.V. Subba Rao
Member (Judicial)